

port of the Committee and its examination, Government approval was accorded to Indian Airlines on the 15th of January, 1988, for leasing 5 aircraft. There has been no avoidable delay in according Government approval.

उत्तर प्रदेश में नवोदय विद्यालयों का खोला जाना

113. श्री सत्य प्रकाश मालवीय : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1988-89 के दौरान उत्तर प्रदेश में कुछ नये नवोदय विद्यालय खोले जाने का कोई प्रस्ताव विचाराधीन है;

(ख) यदि हाँ, तो क्या इस उद्देश्य के लिए स्थानों के चयन के लिए कोई सर्वेक्षण किया गया है; और

(ग) यदि हाँ, तो इस संबंध में ज़ोरा क्या है?

मानव संसाधन विकास मंत्रालय में शिक्षा और संस्कृति विभागों में राज्य मंत्री (श्री एम० पी० साहू) : (क) जी, हाँ।

(ख) और (ग) निरीक्षण दल द्वारा किए गए सर्वेक्षण के आधार पर वर्ष 1988-89 के दौरान निम्नलिखित स्थानों पर खोले जाने के लिए 10 नवोदय विद्यालय संस्वीकृत किए गए हैं :-

1. ग्राम देवरिया- जिला गोंडा
2. ग्राम मेजाखास, जिला इलाहाबाद
3. ग्राम धुमीर, जिला उत्तरकाशी
4. ग्राम बहादुरपुर, जिला बस्ती
5. ग्राम पैगाम, जिला मथुरा
6. ग्राम दादरी, जिला गाजियाबाद
7. ग्राम ग्रामसभा अकबरगंज, जिला सीतापुर
8. ग्राम किन्डोल, जिला आगरा

9. कालीमिट्टी, जिला उन्नाव

10. बाधरा, जिला मुजफ्फरनगर।

New Hotel with NRI assistance

114. KUMARI SUSHILA TIRIA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether new hotels are proposed to be built up in Orissa with the assistance of Non-Resident Indians;

(b) if so, what are the details of the proposal and how many hotels are proposed to be built; and

(c) what would be the location of each one of them?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) to (c) The Department of Tourism approves hotel projects from the point of view of their suitability for tourists. These projects are promoted by Indian parties and in the case of promoters being a company, Non-Resident Indians can invest on repatriable basis, upto the prescribed ceiling, in its equity capital in respect of projects planned for the 3-star category and above. Information about individual investors in a company such as non resident Indians, is not maintained by the Department.

Diversion of Bombay-Belgaum Avro Flight via Kolhapur

115. SHRI A. G. KULKARNI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Govt's decision to divert Avro flight between Bombay and Belgaum via Kolhapur will be implemented by December, 1988;

(b) if so, whether there are any constraints which require the assistance of the concerned State Governments and if so, what are the details thereof; and

(c) what progress has so far been made in this regard?